

I/51

C. A. T. Bench, JODHPUR

Date of Order

Orders

OA 79/96

S.N. Mathur Vs. Union of India & others.

7.3.96

Present: Mr. N.K. Khandelwal, counsel for the applicant.

ORDER

Shri N.K. Khandelwal, learned counsel

for the applicant, heard.

1. Copy of OA dated 7.3.96 along with 2. The applicant is permitted to withdraw the Application with a liberty to pursue his remedy according to law, if so advised.

By Regd. 15/3/96
videns 15/3/96
date 15/3/96
CPL 15/3/96

R.P.
(RATTAJ PRAKASH)
J.M.